

if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Normally there is no waiting time for routine X-Ray Pathological investigation unless there is a temporary shortage for reagents. However, for specialised tests like flood Sugar, there is a waiting time of 2 to 4 weeks in few dispensaries. But if any test is to be done urgently the beneficiaries are referred to the nearest hospital/polyclinic where such test are normally done on the same day.

(c) Government is not aware of the decisions of Area Coordination Committees in this regard.

(d) No, Sir.

Budget For Air Quality Monitoring Laboratories

5779. SHRI C. SAMBU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the financial allocation made for the urban pollution control in the current budget; and

(b) the allocation made for the air quality monitoring laboratories?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No separate allocation is made for urban pollution control.

(b) The Ministry of Environment and Forests has allocated Rs. 98.00 lakhs in 1989-90 under the National Ambient Air Quality Monitoring (NAAQM) programme to the Central Pollution Control Board for monitoring of ambient air quality in India.

Damage by Forest Fire

5780. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI RADHAKANTA DIGAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of cases of forest fire, reported during 1988-89, Statewise; and

(b) the extent to which forests were destroyed by fire during 1988-89, State-Wise?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). The information is being collected and will be placed on the Table of the House.

[Translation]

Allotment of Flats by DDA in Khel Gaon

5781. SHRI RAM RATAN RAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Delhi Development Authority flats reserved for Scheduled Castes/Scheduled Tribes in Khel Gaon and number of flats out of them allotted so far;

(b) when all the flats reserved for Scheduled Castes/Scheduled Tribes are likely to be allotted;

(c) the number of persons belonging to general category who have refused to accept the flats and whether the Delhi Development Authority has cancelled their allotment; and

(d) the total number of flats including these cancelled flats ready for allotment?

THE MINISTER OF STATE IN THE